Aff Cum

Declaration or Assets and Liabilities



Year 2022 - 2023

2867	I, ASHOK KUMAR son/daughter/wife of LATE SITARAM SHAH
28/2/23	aged 35 Years, belonging to BIHAR VIDHAN SABHA PATHA
	service and presently working as OFFICE ATTENDEMT
	given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my
	spouse and dependants*:

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	5000/-	2000/-	Mil)	MII	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking	170 190	741'1	Mil	N1)	
	Financial Companies	2000/_				
(iii)	Bonds, Debentures and shares in Companies	Nii	11	1)	1)	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	11	11	1 1	11	
(v)	Motor Vehicles (details of make, etc.)	BROICIS 1507 × 150	71	ν	, ,	
(vi)	Jewellery (give details of weight and value)	Mil.	30 dasonni 20 dasoni)	7	
(vii)	Other assets, such as values of	\	NII	0111	NII	
	claims / interests	1111		V11)	1,11	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the

employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Mil	. Nij	Mil	Ni)	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1,1	19	7)))	
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	")	1)	1)	1)	
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	17	1)) ())	
(v)	Other (such as interest in property)	11	11	1)	1)	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	1000000	
	(ii) Loans from financial institutions	1111	N119
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	nii	Ni)
	(b) dues to departments dealing with supply of water	Nil	NII
	(c) dues to departments dealing with supply of electricity	Mil	Nil

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		(d) dues to departments dealing with telephones	N111	Nil
		(e) dues to departments dealing with governments transport (including aircraft and helicopters)	. 11	1,
		(f) Other dues, if any	()	1
(b)	(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CMNPK1934Q	
	(ii)	Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Mil	1/11
	(iii)	Sales Tax [Only in case of proprietary business]	11	()
	(iv)	Property Tax	11	()

C Personal Detail GPF/CPF/PRAN No.	:-	110022012977
Gender .	:-	M/F)
Date of Birth	:-	13011987 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Madhy bowi Sheer
I hereby declare tha	t the a	bove details are true to the best of my knowledge and belief.

Name of Employee: AShor KINAR

Designation: office Attenden & Patro

Department: Bitcox Vidhow Lordia, Patro

Note:

Place: Perfue

Date: 28/02/2023

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.